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INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 23/02/2026 TO 26/02/2026

[27/02/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"Patna" (SMC & Division) Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "SMC" & "Guwahati" Bench)	Court Room No.1
"Cuttack" Bench (Physical)	Shri George Mathan, Judicial Member & Shri Madhusudan Sawdia, Accountant Member (Physical Court Hearing at 10.30 A.M.)	Physical Hearing at ITAT, Cuttack
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 A.M.) [For 24/02/2026 to 26/02/2026]	Court Room No.2
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench [For 24/02/2026 to 26/02/2026]	Court Room No.2
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "C" Bench [For 24/02/2026 to 26/02/2026]	Court Room No.2
"Guwahati" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.3
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.) [For 24/02/2026 to 26/02/2026]	Court Room No.3

- Note : 1. "A" Bench of ITAT, Kolkata will not function during this week.
2. "B", "C" & "D" Bench of ITAT, Kolkata will not function on 23/02/2026.
3. Ranchi Bench will not function on 23/02/2026.

[Signature]
Assistant Registrar

15/2/2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT, TIME- 10.30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2342/KOL/2024	2008-09	[A] LOVEJOY COMMODITIES PRIVATE LIMITED	
2	ITA 2517/KOL/2024	2017-2018	[A] SUNITA JAYASWAL	
3	ITA 587/KOL/2025	2018-19	[A] GOPAL JAISWAL	
4	ITA 1486/KOL/2025	2013-2014	[A] KHALEK BISWAS	
5	ITA 1876/KOL/2025	2019-20	[D] JAJODIA FINANCE LIMITED	
6	ITA 1877/KOL/2025	2020-21	[D] JAJODIA FINANCE LIMITED	
7	ITA 1878/KOL/2025	2022-23	[D] JAJODIA FINANCE LIMITED	
8	ITA 2013/KOL/2025	2017-2018	[A] HALDIA IOC EMPLOYEES WELFARE CO-OPERATIVE CREDIT SOCIETY LTD.	
9	ITA 2014/KOL/2025	2022-2023	[A] HALDIA IOC EMPLOYEES WELFARE CO-OPERATIVE CREDIT SOCIETY LTD.	
10	ITA 2205/KOL/2025	2016-2017	[A] KUMAR MANGALAM LAMBORIA	
11	ITA 2206/KOL/2025	2021-2022	[A] HOOGHLY ALLOY & STEEL CO. PVT. LIMITED	
12	ITA 2877/KOL/2025	2011-2012	[A] GEMINI DEALMARK (P) LTD.	
13	ITA 3004/KOL/2025	2013-2014	[A] KIRAN DEVI PATNI	
14	ITA 3013/KOL/2025	2015-16	[A] GOPAL CHANDRA BAGUI	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT, TIME- 10.30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 281/KOL/2024	2017-18	[A] SHAMIM KHAN	
2	ITA 1303/KOL/2024	2012-2013	[A] JOYGURU COMMOTRADE PVT. LTD.	
3	ITA 1440/KOL/2024	2018-2019	[A] M/S. KARVA AUTOMART LTD.	
4	ITA 2174/KOL/2024	2014-15	[A] RICHA PODDAR	
5	BMA 7/KOL/2025	2018-19	[D] AJAY KUMAR MALL	
6	BMA 8/KOL/2025	2018-19	[D] AJAY KUMAR MALL	
7	ITA 267/KOL/2025	2014-2015	[A] HALDIRAM BHUJIWALA LIMITED	
8	ITA 2268/KOL/2025	2020-21	[D] LUMINO INDUSTRIES LIMITED	
9	ITA 2711/KOL/2025	2023-2024	[A] GTPL KCBPL BROAD BAND PVT. LTD.	
10	ITA 2895/KOL/2025	2025-2026	[A] GOUR NORTH POINT ENGLISH ACADEMY	
11	ITA 2957/KOL/2025	2016-2017	[A] JAI MATA DI CARGO SERVICES PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 26-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT, TIME- 10.30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 117/KOL/2015	2010-2011	[A] MPS GREENERY DEVELOPERS LTD.	
2	IT(SS)A 124/KOL/2015	2010-2011	[D] M/S MPS GREENERY DEVELOPERS LTD.	
3	ITA 1329/KOL/2019	2012-13	[A] M/S SPACE VINTRADE PRIVATE LIMITED	
4	ITA 234/KOL/2025	2019-20	[A] GRAPHITE INDIA LIMITED	
5	ITA 946/KOL/2025	2015-2016	[A] KISHAN GOPAL MOHTA	
6	ITA 1288/KOL/2025	2018-19	[D] GOUTAM PAL	
7	CO 84/KOL/2025	2018-2019	[A] GOUTAM PAL	
8	ITA 1300/KOL/2025	2013-2014	[A] GIELLE INVESTMENTS LIMITED	
9	ITA 1887/KOL/2025	2015-2016	[A] SHRI GAURAV AGARWAL	
10	ITA 1963/KOL/2025	2008-2009	[A] HAMAYAN BARTER PVT. LTD.	
11	ITA 2548/KOL/2025	2023-24	[D] JAI LAXMI CEMENT COMPANY PRIVATE LIMITED	
12	ITA 2558/KOL/2025	2014-2015	[A] KMALESH AGARWAL	
13	ITA 2593/KOL/2025	2022-2023	[A] LUDLOW JUTE AND SPECIALITIES LIMITED	
14	ITA 2594/KOL/2025	2018-2019	[A] GURUKUL HOMES PRIVATE LIMITED	
15	ITA 3034/KOL/2025	2012-2013	[A] KINETIC VINCOM PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2361/KOL/2024	2021-2022	[A] TAI INDUSTRIES LIMITED	
2	IT(SS)A 25/KOL/2018	2013-14	[D] M/S. HIMATSINGKA SEIDE LIMITED	
3	IT(SS)A 23/KOL/2018	2011-12	[D] M/S. HIMATSINGKA SEIDE LIMITED	
4	IT(SS)A 19/KOL/2018	2011-12	[A] HIMATSINGKA SEIDE LIMITED	
5	IT(SS)A 24/KOL/2018	2012-13	[D] M/S. HIMATSINGKA SEIDE LIMITED	
6	ITA 557/KOL/2018	2013-14	[A] HIMATSINGKA SEIDE LIMITED	
7	ITA 865/KOL/2024	2011-12	[A] SUNSHINE TRACON (P) LTD	
8	ITA 1031/KOL/2024	2018-19	[A] GREAT EASTERN RETAIL PRIVATE LIMITED	
9	ITA 2678/KOL/2024	2021-22	[A] M/S. DANIELI INDIA LIMITED	
10	ITA 543/KOL/2025	2022-23	[A] M/S. PHILIPS ELECTRONICS NEDERLAND B.V.	
11	ITA 544/KOL/2025	2022-23	[A] M/S. PHILIPS INTERNATIONAL B.V.	
12	ITA 1028/KOL/2025	2017-18	[D] NAGARJUNA SEEDS & AGRO CHEMICALS PVT. LTD	
13	CO 54/KOL/2025	2017-2018	[A] NAGARJUNA SEEDS AND AGRO CHEMICALS PRIVATE LTD.	
14	ITA 1096/KOL/2025	2018-19	[D] MAAN STEEL & POWER LIMITED	
15	ITA 1167/KOL/2025	2018-2019	[A] M/S. MAAN STEEL & POWER LIMITED	
16	ITA 1329/KOL/2025	2018-19	[A] NATIONAL ENGINEERING INDUSTRIES LTD.	
17	ITA 3006/KOL/2025	2015-16	[D] MAULA GAZI	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2506/KOL/2017	2005-06	[D] M/S. DATEX OHMEDA (INDIA) PVT. LTD.	
2	ITA 401/KOL/2014	2006-2007	[A] DATEX OHMEDA (INDIA) PVT. LTD.	
3	ITA 1361/KOL/2017	2007-08	[A] DATEX OHMEDA (INDIA) PVT. LIMITED	
4	ITA 156/KOL/2019	2005-06	[A] DATEX OHMEDA (INDIA) PRIVATE LIMITED	
5	ITA 1319/KOL/2017	2007-08	[D] M/S. DATEX OHMEDA (INDIA) PVT. LTD.	
6	ITA 353/KOL/2014	2006-07	[D] M/S DATEX OHMEDA (INDIA) PVT. LTD.	
7	ITA 226/KOL/2020	2008-09	[A] DATEX OHMEDA (INDIA) PRIVATE LIMITED	
8	ITA 212/KOL/2021	2016-17	[A] MERINO INDUSTRIES LTD	
9	ITA 435/KOL/2021	2015-16	[A] M/S. HINDUSTHAN NATIONAL GLASS & INDUSTRIES LTD.	
10	ITA 19/KOL/2022	2015-16	[D] M/S HINDUSTAN NATIONAL GLASS INDUSTRIES LIMITED	
11	ITA 1952/KOL/2025	2019-20	[D] NAWAL KUMAR KANODIA	
12	ITA 1129/KOL/2023	2009-10	[A] RUCHI VINTRADE (P) LTD	
13	ITA 1533/KOL/2024	2008-09	[D] ANURODH COMMODITIES PVT. LTD.	
14	ITA 2091/KOL/2024	2020-2021	[A] M/S.VERSUNI INDIA HOME SOLUTIONS LTD. - FORMERLY KNOWN AS PHILIPS DOMESTIC APPLIANCES INDIA LTD.	
15	ITA 2657/KOL/2024	2021-2	[A] M/S. VERSUNI INDIA HOME SOLUTIONS LTD. - FORMERLY KNOWN AS PHILIPS DOMESTIC APPLIANCES INDIA LTD.	
16	ITA 2239/KOL/2024	2012-13	[D] LEGENDARY GEMS PRIVATE LIMITED	
17	ITA 1769/KOL/2025	2017-2018	[A] MEHERUNNIGER BEGAM	
18	ITA 2127/KOL/2025	2013-2014	[A] MESCAB INDIA PRIVATE LIMITED	
19	ITA 2128/KOL/2025	2014-2015	[A] MESCAB INDIA PVT. LTD.	
20	ITA 1004/KOL/2025	2006-2007	[A] SRI MUNISUVRATA AGRI INTERNATIONAL LIMITED	
21	ITA 2984/KOL/2025	2016-2017	[A] NAVNEET BAJAJ	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 26-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 659/KOL/2022	2011-2012	[A] THE JUTE CORPORATION OF INDIA LTD.	
2	ITA 838/KOL/2024	2013-14	[A] JAINCO TRANSMISSION LTD.	
3	ITA 840/KOL/2024	2017-18	[A] JAINCO TRANSMISSION LTD.	
4	ITA 839/KOL/2024	2016-17	[A] JAINCO TRANSMISSION LTD.	
5	ITA 1913/KOL/2024	2017-18	[D] MISSION VYAPAAR PRIVATE LIMITED	
6	ITA 1835/KOL/2025	2018-2019	[A] NIMCHA COLLIERY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
7	ITA 2573/KOL/2025	2025-2026	[A] SREE NIRMALANDA ASHRAM DEVELOPMENT TRUST	
8	ITA 3035/KOL/2025	2020-2021	[A] NEERAJ SHARMA	
9	ITA 3038/KOL/2025	2012-2013	[A] MANYA MERCANTILE PVT. LTD.	
10	ITA 3050/KOL/2025	2015-16	[D] NILACHAL IRON AND POWER LIMITED, M/S.OCL IRON & STEEL LTD. (SUCCESSOR-IN INTEREST OF M/S. NILACHAL	
11	ITA 3051/KOL/2025	2016-17	[D] NARULA EDUCATIONAL TRUST	
12	ITA 3052/KOL/2025	2014-15	[D] MAYUKH CONSTRUCTION PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID= RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1738/KOL/2025	2012-2013	[A] SAURAV TRADECOM PVT. LTD.	
2	ITA 1849/KOL/2025	2015-2016	[A] THE SATURDAY CLUB LTD.	
3	ITA 2393/KOL/2018	2000-01	[D] CFL CAPITAL FINANCIAL SERVICES LTD.	
4	ITA 2394/KOL/2018	2003-04	[D] CFL CAPITAL FINANCIAL SERVICES LTD.	
5	ITA 2395/KOL/2018	2005-06	[D] CFL CAPITAL FINANCIAL SERVICES LTD.	
6	ITA 255/KOL/2026	2023-2024	[A] MIRAJ DIGVIJAY SHAH	
7	ITA 3005/KOL/2025	2019-2020	[D] SURVIN FINANCE & INVESTMENT PRIVATE LIMITED	
8	ITA 3009/KOL/2025	2019-2020	[A] PHANINDRA CHANDRA DAS	
9	ITA 3012/KOL/2025	2022	[D] PURUSHOTTAM DASS GOEL	
10	ITA 3015/KOL/2025	2017-18	[A] PURANMAL AGARWAL	
11	ITA 3018/KOL/2025	2018-2019	[A] SRIGURU BYAPAR PVT. LTD.	
12	ITA 3019/KOL/2025	2017-2018	[A] PANCHAGRAM SAMABAY KRISHI UNNAYAN SAMITY LTD.	
13	ITA 3024/KOL/2025	2019-20	[A] PAWAN KUMAR MODI	
14	ITA 525/KOL/2025	2012-2013	[A] PULACK ROY	
15	ITA 781/KOL/2025	2018-19	[D] PDK ESTATES PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID= RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3027/KOL/2025	2018-2019	[A] VIVEKANAND INDUSTRIES PVT. LTD.	
2	ITA 454/KOL/2025	2018-19	[A] S M ELECTRIC TRADING CO PRIVATE LIMITED	
3	ITA 1474/KOL/2025	2019-2020	[D] . RELYABLE FINANCE AND INVESTMENT SOLUTIONS PRIVATE LIMITED	
4	CO 76/KOL/2025	2017-18	[A] SREE GOPAL RICE MILL	
5	ITA 1772/KOL/2025	2017-18	[D] SREE GOPAL RICE MILL	
6	ITA 1959/KOL/2025	2016-17	[A] SANJAYK KUMAR AGARWAL	
7	CO 1/KOL/2026	2014-15	[A] RISHI CREDIT AND INDUSTRIES PRIVATE LIMITED	
8	ITA 1996/KOL/2025	2014	[D] RISHI CREDIT & INDUSTRIES PVT. LTD.	
9	ITA 2041/KOL/2025	2016-2017	[A] SAIKAT TRADELINK PVT. LTD.	
10	ITA 2899/KOL/2025	2018-2019	[A] VEDANT FASHIONS LTD.	
11	ITA 3025/KOL/2025	2019-2020	[A] SHAMMI AGARWAL	
12	ITA 3026/KOL/2025	2023-2024	[A] SHAMMI AGARWAL	
13	ITA 3028/KOL/2025	2017-2018	[A] RICKY CHANDRA	
14	ITA 3029/KOL/2025	2017-2018	[A] SUDIP PRAMANICK	
15	ITA 3030/KOL/2025	2012-2013	[A] SNOWWHITE COMMODITY TRADE PVT. LTD.	
16	ITA 3031/KOL/2025	2016-2017	[A] PEOPLES SOCIAL SERVICE SOCIETY	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID= RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1005/KOL/2025	2014-2015	[A] PRADIP KUMAR SHAH	
2	ITA 1572/KOL/2019	2014-15	[A] M/S. UNITED BANK OF INDIA	
3	ITA 1706/KOL/2025	2011-2012	[D] PBN CONSTRUCTION PVT LTD	
4	ITA 1709/KOL/2025	2017-2018	[A] RITU MODA	
5	ITA 1972/KOL/2025	2018-2019	[A] TOLLYGUNGE ESTATES PRIVATE LTD.	
6	ITA 1973/KOL/2025	2018-2019	[A] TOLLYGUNGE ESTATES PRIVATE LTD.	
7	ITA 1993/KOL/2025	2017-18	[D] S.H. MUMTAZUDDIN TIMES PVT LTD	
8	ITA 2364/KOL/2025	2016-2017	[A] USHA GHOSH	
9	ITA 2365/KOL/2025	2016-2017	[A] RAJENDRA RAMPAL	
10	ITA 2366/KOL/2025	2025-2026	[A] SWAMI VIVEKANANDA GRAMONNAYAN KENDRA	
11	ITA 2432/KOL/2025	2017-18	[A] ROY ENTERPRISE	
12	ITA 2434/KOL/2025	2018-19	[A] TRINCAS COMMOTRADE (P) LTD	
13	ITA 2645/KOL/2024	2012-13	[A] UMANG DHANUKA	
14	ITA 3032/KOL/2025	2017-18	[A] RANJIT GUPTA	
15	ITA 3033/KOL/2025	2013-2014	[A] UNITED ENTERPRISES WINES PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID = GNG-ECRB-ZSA, TIME = 10:30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 736/KOL/2025	2018-2019	[A] MIRGODA PADUBAR MATRIBHANDAR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
2	ITA 1721/KOL/2025	2012-2013	[A] MOHAN JUTE LTD.	
3	ITA 1748/KOL/2025	2010-11	[A] BIPASHA ROY CHOUDHURY	
4	ITA 2986/KOL/2025	2014-2015	[A] M/S. AHNK GOODS PVT. LTD.	
5	ITA 2991/KOL/2025	2018-2019	[A] S NOMI & CO.	
6	ITA 2996/KOL/2025	2013-2014	[A] RADHARANI NATURAL MARBLE PVT. LTD.	
7	ITA 2998/KOL/2025	2017-2018	[A] PAPIA SAHA	
8	ITA 2999/KOL/2025	2017-2018	[A] SINGAL PIPE FITTINGS (P) LTD.	
9	ITA 3000/KOL/2025	2015-2016	[A] BELDA SAMABAY KRISHI UNNAYAN SAMITY LTD.	



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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID = GNG-ECRB-ZSA, TIME = 10:30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2561/KOL/2025	2018-2019	[A] GOPAL SAMANTA	
2	ITA 2724/KOL/2025	2017-2018	[A] MADHUSUDAN CONCRETE BLOCKS PVT. LTD.	
3	ITA 3003/KOL/2025	2017-2018	[A] SUPRIYO BAG	
4	ITA 3023/KOL/2025	2019-2020	[A] PANDAVESWAR COLLIERY EMPLOYEES CO-OPERATIVE CREDIT SOCIETY LIMITED	
5	ITA 2077/KOL/2025	2018-2019	[A] HIRA LAL GUPTA	
6	ITA 2783/KOL/2025	2020-2021	[A] LINKERS ENCLAVE PVT. LTD., (NOW LINKERS ENCLAVE LLP)	
7	ITA 2785/KOL/2025	2015-2016	[A] SRI GANESH SHAW	
8	ITA 2786/KOL/2025	2010-11	[A] KAUSHAL POWER & STEEL PRIVATE LIMITED	



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20-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1**

GOOGLE MEETING ID = GNG-ECRB-ZSA, TIME = 10:30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2208/KOL/2025	2017-2018	[A] ANUP KUMAR NASKAR	
2	ITA 2213/KOL/2025	2017-2018	[A] ARUN BEHERA	
3	ITA 3129/KOL/2025	2018-2019	[A] RAJ KUMAR JANA	
4	ITA 3135/KOL/2025	2020-21	[D] AMARNATH SINGH	
5	ITA 3144/KOL/2025	2021-2022	[A] DAHAPARA SAMABAY KRISHI UNNAYAN SAMITY LTD.	
6	ITA 3145/KOL/2025	2020-2021	[A] MAA TARA WINES	
7	ITA 3171/KOL/2025	2012-2013	[A] TANWEER AHMED	
8	ITA 3196/KOL/2025	2017-2018	[A] AVIJIT BASAK	
9	CO 10/KOL/2026	2013-14	[A] OSCAR MERCANTILES PRIVATE LIMITED	
10	ITA 2876/KOL/2025	2008-09	[A] J M D MERCANTILE PVT. LTD.	
11	ITA 3183/KOL/2025	2013-14	[D] OSCAR MERCANTILES PRIVATE LIMITED	


Assistant Registrar
 20-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID = GNG-ECRB-ZSA, TIME = 10:30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 690/KOL/2025	2011-12	[A] M/S. KALIMATA ISPAT INDUSTRIES PVT. LTD.	
2	ITA 820/KOL/2025	2017-2018	[A] SHRUTI AGARWAL	
3	ITA 2407/KOL/2025	2014-2015	[A] THE ANDHRA OXYGEN PVT. LTD.	
4	ITA 2612/KOL/2025	2012-2013	[A] BALAJI FARMHOUSE ESTATE PRIVATE LIMITED	
5	ITA 3043/KOL/2025	2013-2014	[A] CALCUTTA AHMEDABAD CARRIERS PVT. LTD.	


Assistant Registrar
20-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 24-FEBRUARY-2026 (TUESDAY)

BEFORE **SHRI DUVVURU RL REDDY, VICE PRESIDENT**

THIRD MEMBER MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1243	KOL	2024	2017-18	[A] TAPAS KUMAR SRIMANY	C		


Assistant Registrar
20-Feb-2026